

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:335
ANSWERED ON:02.08.2011
PRODUCTION OF SPURIOUS PESTICIDES
Kumar Shri Kaushalendra

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether spurious pesticides have been seized from several factories manufacturing the same;
- (b) if so, the details thereof; and
- (c) the action taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

(a) to (c): Based on specific information raids were conducted recently by Central Insecticide Inspectors of Directorate of Plant Protection Quarantine and Storage, Faridabad, in premises of two companies. 31 samples of pesticides were collected, out of these, four samples of one of the companies were found misbranded in terms of the Insecticide Act, 1968. Accordingly, action has been initiated against the company as per provisions of the Act.